## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/ 2017 SI. No. 45/ 2017	-	For hearing	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

CI MARAT (IN CARITAL)		
SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER		SIGNATORE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	

Bhavana G. K For J. Soigar Associates 9845435654

Respondent

Blavona GK

## ORDER

Counsel for Petitioner is absent. Counsel for Respondent is present. List it for hearing finally on 25/01/2018.

Member (T)

Member(J)